

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 27
(To be answered on the 19th July 2018)

CIVIL AVIATION REGULATION

*27. SHRI M.K. RAGHAVAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether Civil Aviation Regulation (CAR)147 has been introduced by the Directorate General of Civil Aviation (DGCA) from this academic session for Aircraft Maintenance Engineering (AME) courses and if so, the details thereof;
- (b) the number of institutes applied for renewal under CAR 147 for the current academic session;
- (c) the number of the institutes that have been found eligible and renewed under the new regulation;
- (d) whether any action is being taken to renew those institutes needing time to modify according to CAR 147; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (e) A statement is laid on the table of the House.

Statement referred in reply to Part (a) to (e) of Lok Sabha Starred Ques. No. 27 regarding "Civil Aviation Regulation" to be answered on 19.07.2018.

- (a) DGCA has issued CAR 147 (Basic) dated 27.12.2017 with applicability from 1st March 2018.
- (b) With the introduction of CAR 147 (Basic), there is no provision of renewal of existing AME institutes approved under CAR Sec. 2, Series E, Part VIII. However, out of 51 existing AME institutes, 38 Institutes have submitted application for grant of approval under new CAR 147 (Basic).
- (c) All applications received from institutes are under various stages of process for grant of approval.
- (d) & (e) All existing Institutes have been given option to apply after entering into an agreement with AMO for imparting practical training to the students for approval as per the provisions of the CAR.

ANSWER

(श्री जयम शिवा)

Minister of State in the Ministry of Civil Aviation
उप मंत्री राज्य में नाविक

(a) to (e) A statement is laid on the table of the House.